

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP 310/128/2017 in OA/310/1051/2015**

**Dated Friday the 27<sup>th</sup> day of April Two Thousand Eighteen**

**PRESENT**

**HON'BLE MR. R. RAMANUJAM, Member (A)**

Ghanshyam Das Bishnoi  
D-213, Green Pearl Apartments  
Periyar Street, Potheri 603 203. ....Applicant

By Advocate M/s. M. Munian

Vs

1. Mrs. Dolly Chakravarthy Jt. Secretary  
Chairperson NIEPMD  
Min. of Social Justice  
Govt of India (Dept. Of Empowerment of  
Persons with Disabilities (Divyangjan)  
5<sup>th</sup> Floor, B Wing, Paryavaran Bhavan  
CGO Complex, New Delhi – 110 003.
2. Dr. Himangshu Das, Director  
National Institute for Empowerment  
of Persons with Multiple Disabilities (NIEPMD)  
ECR, Muttukadu, Chennai 603 112. ....Respondents

By Advocate Dr. G. Krishnamurthy

## ORAL ORDER

**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

This CP has been filed against the respondents in OA 310/1051/2015 alleging wilful disobedience of the order of this Tribunal dt. 20.04.2017. Notice was issued to the respondents.

2. No representation for the applicant. Counsel for the respondents produces a copy of the order issued in pursuance of the order of this Tribunal dated 20.04.2017 and submits that the order has been complied with and that there is no contempt. The order of the respondents dated 26.04.2018 is taken on record.

3. In view of the submission the CP is closed. Notices discharged.

**(R. Ramanujam)  
Member(A)  
27.04.2018**

AS